

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Ins.) No. 601 of 2020

IN THE MATTER OF:

Gujrat Urja Vikas Nigam Ltd.

...Appellant

Versus

M/s Yes Bank Ltd. & Anr.

...Respondents

Present:-

**For Appellant: Ms. Anushree Bardhan and
Mr. Ranjitha Ramchandran, Advocates.**

For Respondent: Mr. Anush Raajan, Advocate for Yes Bank Ltd.

O R D E R

(Virtual Mode)

22.07.2020 Heard Learned Counsel for the Appellant. Let notice be issued on Respondents by Speed Post returnable by three weeks. Requisites along with process fee be filed, if not filed by 24.07.2020. If the Appellant provides *email* addresses of the Respondents. Let notice be also issued through *email*.

The Registry is directed to list the matter on **17th August, 2020**.

**[Justice Venugopal M.]
Member (Judicial)**

**[Kanthi Narahari]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

Basant B./ nn.